

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CP(IB)-311(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 09.08.2018

NAME OF THE PARTIES:

ATCIS India Pvt. Ltd.  
v/s.  
Reliance Communications Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

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ORDER

The Petitioner's Counsel submitted copy of the withdrawal memo, looking on the same, the Company Petition is hereby **dismissed** as withdrawn.

SDI-

RAVIKUMAR DURAISAMY  
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR  
Member (Judicial)